

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4009
ANSWERED ON:17.05.2006
MOBILE NUMBER PORTABILITY
Singh Shri Rakesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the TRAI has suggested Mobile Number Portability (MNP);
- (b) if so, the details thereof; and
- (c) the time by which the MNP is likely to become effective?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) Yes, Sir.

(b) Telecom Regulatory Authority of India (TRAI) has submitted its recommendations on the issue of Mobile Number Portability (MNP) which inter alia includes mandating all Unified Access Service Licensees and Cellular Mobile Telephone Services Licensees to implement Mobile Number Portability within Service Area from 1.4.2007 in a phased manner, implementing MNP by 'All Query Method' adopting Centralized Clearing House.

(c) The recommendations are under consideration and no final decision has been taken so far.